

(2)
OA No. 779/05

02.09.2005

Hon'ble Mr. K.B.S. Rajan, JM

For Applicant - Sri S. Ram.

For respondents - Sri M.K. Sharma brief holder of Sri A.K. Gaur.

After hearing for some time, the learned counsel for the applicant wishes to withdraw this OA, as certain subsequent development have resulted in an entirely different cause of action which cannot be agitated in this OA. Prayer being reasonable, the OA is disposed of as withdrawn. No Costs.

Wtssy
JM

OR
/pc/

Copy of order
prepared.

OK
16.9.05